

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HOs): DELHI

ORDER

With reference to the Letter No. CDLSA/1st NLA/11th Feb., 2023/166 dated 10.02.2023 I am directed to depute the following Officer/officials in National Lok Adalat to be held on 11.02.2023 (Second Saturday) at Tis Hazari courts, Delhi. Non compliance of the order will be viewed seriously.

S.No.	Name of the Branch In-charge/Officials	Place of Posting
1.	Sh. Dhiraj Kumar Doornra, JA Employee Code: 81467877/13808	Facilitation Centre, THC
2.	Sh. Manoj Kumar, JA Employee Code: 759840743	C.A. (Civil) posted in Facilitation Centre, THC
3.	Sh. Sunil Kumar, JA E. Code: 80752999	C.A. (Criminal) posted in Facilitation Centre, THC

Sd/-

(SURESH KUMAR PAHUJA)
PRO/Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

No. 13208 /FC/THC/2023

Dated: 10.02.2023

10 FEB 2023

Copy forwarded for information and necessary record to:

1. The Ld. Member Secretary, DLSA, PHC, New Delhi.
2. The Ld. Secretary (Central), DLSA, THC, Delhi.
3. The Ld. Secretary (West), DLSA, THC, Delhi
4. The Administrative Officer (Judl.) (Admn.II), THC, Delhi.
5. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi
6. The Website Committee.
7. Concerned Officials.


10/2/23
(SURESH KUMAR PAHUJA)
PRO/Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi



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